

(b) if so, what are the details of such cases and what action has been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) and (b) The Postmaster-General of North Western Circle has received six representations from the postal employees of Kangra and Hamirpur districts for counting war services prior to their joining postal services for pensionary benefits. One case has been settled and the remaining five cases are under examination.

Provision of Funds for Drinking Water in Andhra Pradesh

1801. SHRI M. R. KRISHNA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) Whether Government of Andhra Pradesh have recently requested the Central Government for providing additional funds for drinking water facility for every village in that State during the Sixth Five Year Plan period; and

(b) how many villages are proposed to be provided with drinking water every year and what will be the amount required per annum for this purpose?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Government of Andhra Pradesh has asked for additional funds under the Centrally Sponsored Accelerated Rural Water Supply Programme during the current year in view of the drought conditions in the State.

(b) Provision of drinking water supply is a State subject and Annual Plans for this purpose will be drawn up by the State Governments in consultation with the Planning Commission.

Funds for Training of Sportsmen for Asian Games

1802. SHRI M. R. KRISHNA: Will the Minister of EDUCATION be pleased to state:

(a) whether in view of the fact that the next Asian Games are being held in India, the State Governments and other authorities have been provided with additional funds to create facilities and to train young men and women to qualify and to participate in various events; and

(b) what is the Central allocation to each State administration for training and for creating facilities for the next Asian Games?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b) Facilities for training young men and women from the country to participate in various events of the 9th Asian Games, 1982 are being provided by Government of India in consultation with the All India Council of Sports, the National Institute of Sports, Patiala and the National Sports Federations concerned to the extent possible within the available funds. Requests received for financial assistance from National Sports Federations in connection with their plans for preparation of Indian competitors for the Asian Games, 1982 are being accommodated to the maximum possible extent within the available resources. The State Governments and State Sports Councils continue to receive financial assistance for creation of sports facilities in accordance with the approved pattern of financial assistance, already in force.

There is no state-wise allocation for financial assistance from the Government of India to the State Governments for training and the creating facilities for the next Asian Games.